

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-757(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018.**

**NAME OF THE COMPANY: M/s. Standard Strips India Pvt. Ltd. V/s. M/s.  
Chempharm Industries India Pvt. LTd.**

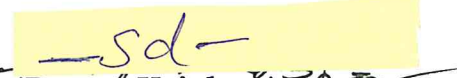
**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

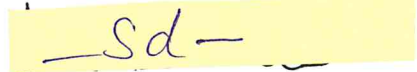
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner: Mr. Rakesh Kumar, Mr Sahil Gupta & Ms. Chetna  
Bisht, Advocates**

**ORDER**

No time left. Renotify this case on 31<sup>st</sup> of August, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Sameer)